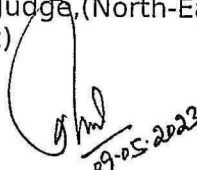


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

**Order**

Consequent upon the order no. 20/D-2/Gaz.IA/DHC/2023 dated 06/05/2023 of Hon'ble High Court of Dehli, New Delhi and in partial modification of this office earlier order no. 2482-2489/Judl./N.E./KKD/Delhi/2023 dated 15.04.2023, the **Selection Committee for engagement of Law Researchers** for the Commercial Courts of North-East District is hereby re-constituted as under with immediate effect :-

1. Sh. Virender Kumar Bansal, Principal District & Session Judge, (North-East) Chairperson
2. Sh. Sunil Kumar Aggarwal, Principal Judge (Family Court) Member
3. Ms. Barkha Gupta, District Judge (Commercial Court) Member

  
**(Virender Kumar Bansal)**  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi

No. 3198-3206 /Judl./N.E./KKD/Delhi/2023

Dated: 10 MAY 2023

**Copy forwarded for information and necessary action to :**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Judicial Officers concerned.
3. The Officer In-Charge (Administration Branch).
4. The Officer In-Charge (General Branch).
5. The Controlling Officer (Accounts).
6. The Nodal Officer, Website, Karkardooma Courts, Delhi.
7. R&I Branch to upload the same on LAYERS.
8. For uploading on Centralized Website through LAYERS.
9. PS to the undersigned.

  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi